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THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): Sir I beg to lay on the Table a copy (in English and Hindi) of the following papers, under clause (1) at article 151 of the Constitution:—

- (i) Appropriation Accounts Union Government (Defence Services) for the year 1979-80 and the Commercial Appendix thereto. [Placed in Library. *See* No. LT-2435/81].
- (ii) Report of the Comptroller and Auditor General of India for the year 1979-80, Union Government (Defence Services). [Placed in Library. *See* No. LT-2433/81].
- (iii) Report of the Comptroller and Auditor General of India for the year 1980, Union Government (Commercial)—Part IV. [Placed in Library. *See* No. LT-2434/81].
- I. Report (1980) on the Working of the Deposit Insurance and Credit Guarantee Corporation and related papers
  - II. Notification of the Delhi Adminis tration under Delhi Sales Tax Act, 1975

## III. Notification of the Ministry of Finance under the Customs Act, 1962 and related papers

SHRI SAWAI SINGH SISODIA; Sir, I also beg to lay on the Table:—

A copy Cm English and Hindi) of the Nineteenth Annual Report on the working of the Deposit Insurance and Credit Guarantee Corporation for the year ended the 31st December, 1980, together with the Auditors' Report on the Accounts, under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961. [Placed in Library. See No. LT-2411 ] 81.].

II. A copy (in English and Hindi) of the Delhi Administration Notification No. F. 4(34)/80-Fin. (G), dated the 14th April, 1981, publishing certain corrections to Delhi Administration Notification dated the 4th December, 1980, under section 72 of the

Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-2412/81],

III. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 301(E), dated the 21st April, 1981, under section 159 of the Customs Act, 1962, alongwith an Explanatory memorandum on the Notification. [Placed in Library. See No. LT-2453/81].

### Notification of the Ministry of Finftttc (Department of Economic Affairs, Banking Division)

SHRI SAWAI SINGH SISODIA: Sir. I beg to, lay on the Table under subsection (4) of section 58 of the Reserve Bank of India Act, 1934, a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs. Banking Division) notifying Amendment to the Reserve Bank of India Employees' Provident Fund Regulations. [Placed in Library. See No. LT-2410/81].

# REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

PROF. HASHEEDUDDIN KHAN (NOMINATED): Sir I beg to lay on the Table a copy each in English and Hindi) of the following Reports «f the Public Accounts Committee: —

- (i) Thirty-seventh Report on Wasteful Expenditure on procurement of imported Aircraft spares and infructuous expenditure on procurement of defective ammunition (Ministry of Defence).
- (ii) Forty-second Report on Unauthorised occupation of salt land-Bharpur Salt Works and Dry hy-drated lime and clay pozzolana plants (Ministry of industry and Ministry of Works and Housing).
- (iii) Forty-Fourth Report on customs Receipts. Ministry o'f Finance (Department of Revenue).

SHRI N. K. P. SALVE (Maharashtra); The Minister of Aviation ii\* going away. A very great injustice has been done. Please hear.

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THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I am just now in the midst of laying trf papers. I am coming to

SHRI N K. P. SALVE: Let him not go away in the meanwhile.

SHRI N. K .P. SALVE: Let him not ARVIND GANESH KULKARNI): I am in the midst of this item. Prof. Rasheeduddin Khan has laid the reports. Shri Morarka.

### REPORTS AND MINUTES OF THE COMMITTEE ON PUBLIC UNDER-**TAKINGS**

SHRI R R. MORARKA (Rajas-than): Sir, I beg t<sub>0</sub> lay on the Table a copy (in English and Hindi) of the Twenty-First Report of the Committee on Public Undertakings on Rashtriya Chemicals and Fertilizers Ltd. and Minutes of the sittings of the Committee relating thereto.

#### REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI ROSHAN LAL (Himatfial Sir, I beg to lay on the Table a Pradesh): copy each, (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes: — (i) Fourteenth Report on the Ministry of Finance, Department of Economic Affairs (Banking Division)— Credit Facilities for Scheduled Castes and Scheduled Tribes.

(ii) Fifteenth Report on ttie Ministry of Home Affairs— Working of Integrated Tribal Development Projects in Orissa.

THE VICE-CHAIRMAN (SHRI .ARVIND GANESH KULKARNI): Miss Khaparde, you wanted to say something.

श्रीमतीं सरोज खापड़े (महाराष्ट्र) : उपसभापति महोदय, मैं आपके माध्यम से यहां जो मंत्री जी बैठे हुए हैं सिविल एक्यिशन के, उनका ध्यान ग्राकित

होगा करना चाहंगी। ग्रापने सुना ग्रौर ग्रखबारों में पढ़ा होगा कि ज्याग्रा-फिकली ग्रगर देखा जाय तो नागपुर एक ऐसा शहर है जो इस देश का हदय है, हुई है। नागपुर ग्रौर दिल्ली के बीच जो हवाई जहाज चलता है, यह बोइंग . . . (व्यवधान)

उपसभाध्यक्ष (श्री ग्ररविन्द गणेश क्लकर्णी): यह एलाऊ नहीं है मैडम।

श्री एन० के० पौं0 साल्वे: ग्राधा मिनट दे दीजिए। क्योंकि सांप गजर जायेगा फिर लाठी मारने से क्या फायदा होगा।

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Salve, I understand. Would you please listen to me? (Interruptions) Would you please listen to me, Miss Khaparde? The Chairman has already allowed Mr. Dhabe. I, in my authority, am allowing Miss Khaparde after Mr. Dhabe has made his Special Mention. Don't sneak in this subject just now, because this is being allowed by the Chairman. I thought you were going to say something else.

श्री एन0 के0 पी0 साल्वे: बोलिए बोलिए।

उपासभाष्यक (श्री गणेश कुलकर्णी: ग्रभी

Now, before I go to the next item ...

उपासभाध्यक्ष (श्री ग्ररविन्द गणेश कुलकर्णी): स्पेशल पेंशन का प्रोसीजर